Title: Papers laid on the table of the House by members/Ministers.

MR. DEPUTY-SPEAKER: The House will now take up papers to be laid on the Table.

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIYAPPA): On behalf of Shri P.R. Kyndiah, I beg to lay on the Tableâ€"

(1) A copy of the Outcome Budget (Hindi and English versions) of the Ministry of Tribal Affairs for the year 2006-2007.

(Placed in Library, See No. LT 4091/2006)

(2) A copy of the Performance Budget (Hindi and English versions) of the Ministry of Tribal Affairs for the year 2006-2007.

(Placed in Library, See No. LT 4092/2006)

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIYAPPA): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under section 10 of the National Highways Act, 1956:-

- (1) S.O. 1818 (E) published in Gazette of India dated the 27<sup>th</sup> December, 2005 regarding acquisition of land for the public purpose of building (widening) of National Highway No. 57 (Muzaffarpur-Purnea section) in the State of Bihar.
- (2) S.O. 127 (E) published in Gazette of India dated the 1<sup>st</sup> February, 2006 regarding acquisition of land for the public purpose of building (widening) of National Highway No. 57 (Muzaffarpur-Purnea section) in the State of Bihar.

(Placed in Library, See No. LT 4093/2006)

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL POLICY AND PROMOTION, MINISTRY OF COMMERCE AND INDUSTRY (SHRI ASHWANI KUMAR): I beg to lay on the Table a copy of the Outcome Budget (Hindi and English versions) of the Department of Industrial Policy and Promotion for the year 2006-2007.

(Placed in Library, See No. LT 4094/2006)

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI CHANDRA SEKHAR SAHU): I beg to lay on the Table a copy of the Performance Budget and Outcome Budget (Hindi and English versions) of the Ministry of Labour and Employment for the years 2005-2006 and 2006-2007, respectively.

(Placed in Library, See No. LT 4095/2006)